

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON’BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2021 AT 02.00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 23/9/AMR/2020
NAME OF THE COMPANY	Avanthi Leathers Ltd
NAME OF THE PETITIONER(S)	Lifetime Associates Pvt Ltd
NAME OF THE RESPONDENT(S)	Avanthi leathers Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. In view of the memo filed, the CP(IB) NO. 23/9/AMR/2020 is dismissed as withdrawn. Vide separate sheets.

ACTING PRESIDENT